

Subject: **comments on Draft Telecommunication Tariff (Sixty-Fifth Amendment)
Order, 2020**

To: advfea1@traf.gov.in

Date: 02/27/20 12:08 PM

From: Manishchandra Tiwari <manishchandra.tiwari@rediffmail.com>

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To
Shri Kaushal Kishore,
Advisor (Finance & Economic Analysis-I),
Telecom Regulatory Authority of India

Dear Sir, please find my comments on THE TELECOMMUNICATION TARIFF (SIXTY FIFTH AMENDMENT) ORDER, 2020

1.SMS service should be made completely free of charge for in all voice plan recharge vouchers any emergency situation.

With Best Regards,

Manishchandra Tiwari

*****Service to Man is service to God.*****